

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HEALTH AND FAMILY WELFARE DEPARTMENT
9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI – 110002

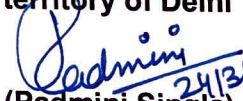
No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhw/3270-84 Dated: 24/03/2020

ORDER

In partial modification of this department's order no. F.51/DGHS/PH-IV/COVID-19/2020/prsecyhw/3064-3163 dated 22.03.2020 and in exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, it is hereby directed that : -

1. Point No. 1(c) also includes Veterinary Health Care Facilities.
2. Point no. 1 (u) also includes CNG.
3. Point no. 1 (w) also includes Construction/Maintenance.
4. Point no. 6 of the order dated 22.03.2020 i.e. "Order in respect of the offices of the Government of India shall be issued by the Government of India accordingly" **shall be read as** "Order in respect of the offices of the Government of India/ Resident Commissioners/Foreign Embassies/High Commissions shall be issued by the respective authorities".
5. SEBI regulated Stock Market entities and the essential staff related to stock market services are excluded from the purview of the order dated 22.03.2020 and shall continue to function normally.

By order and in the name of the
Lt. Governor of National Capital Territory of Delhi


(Padmini Singla) 24/3/2020

Secretary (Health & Family Welfare)

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhw/3270-84 Dated: 24/03/2020

Copy to:-

1. Pr. Secretary to Hon'ble Lt. Governor of NCT of Delhi, New Delhi
2. Addl. Secretary to Hon'ble C.M., Govt. of Delhi, New Delhi.
3. Secretary to Hon'ble Dy. C.M, Govt. of Delhi, New Delhi.
4. Secretary to Hon'ble Minister Health & Family Welfare, GNCTD
5. OSD to C.S, Govt. of NCT of Delhi, New Delhi.
6. Commissioner of Police, Delhi to ensure strict compliance.
7. Pr. Secretary (Transport), GNCTD to ensure strict compliance.
8. Director, General Health Services, GNCTD
9. Commissioner, MCD (EDMC/NDMC/SDMC)
10. All the District Magistrates in the GNCT of Delhi to ensure strict compliance.
11. Mission Director, Delhi State Health Mission (DSHM), Delhi
12. Director, Directorate of Family Welfare, GNCTD
13. Director, DIP with the request for wider publicity.
14. SIO, NIC for uploading the same on the website of Delhi Government.


(Padmini Singla) 24/3/2020

Secretary (Health & Family Welfare)